

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

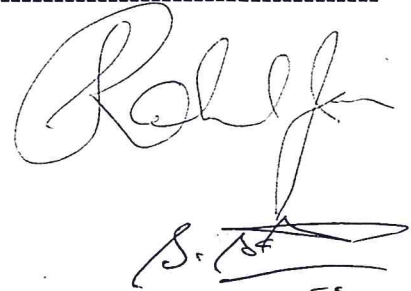
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/528/ (IB)/2017  
NAME OF THE PETITIONER(S) : BASF INDIA LTD  
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Jain  
For V. Sankarnarayanan

Counsel for Respondent-



S. Satish

Counsel for Petitioner

ORDER

Heard arguments by both the counsel. Order is reserved.

SD/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)